

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 107 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2020

Name of the Company: L & T Infrastructure Finance Company Ltd  
V/s  
Essar Power Ltd

Section: Section 7 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Arjun Sheth appeared for the Financial Creditor.

No one appeared for the Corporate Debtor.

Learned Counsel for the Financial Creditor submits that he has instruction to withdraw the matter. Accordingly, purnis is filed. Permission is granted. **CP(IB) 107 of 2020 stands disposed-off as withdrawn.**

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)  
Dated this the 3rd day of November, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)